

Central Administrative Tribunal Jammu Bench, Jammu



T.A. No.61/2332/2020

Wednesday, this the 14th day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

1. Aamir Asgar Beigh, aged 30 years, S/o. Mohd. Asgar Beigh, R/o. Puneja, Tehsil Bhaderwah, District Doda.
2. Sidharth Thakur, aged 30 years, S/o. Sh. Hari Om Singh Thakur, R/o. Naseeb Nagar, Tehsil and District Jammu.
3. Altaf Wahid, aged 32 years, S/o. Abdul Wahid, R/o. Malhotri Panjgrain, Tehsil Bhalla, District Doda.
4. Altaf Hussain, aged 37 years, S/o. Mohd. Azam, R/o. Plangarh, Tehsil Thanamandi, District Rajouri.
5. Arvind Manhas, aged 33 years, S/o. Sh. Mohan Lal Manhas, R/o. At present - Vinayak Nagar, Muthi, Jammu.
6. Naveed Anjum, aged 32 years, D/o. Khawaja Saqib Qaman, R/o. H. No. 11, Almahay Mazil, Umar Colony, Bathindi, Jammu.
7. Pawanpreet Singh, aged 31 years, S/o. S. Kawaljeet



Singh, R/o. Village Nangali, Tehsil Haveli,
District Poonch.

8. Ankush Sharma, aged 29 years, S/o. Sh. Ashok Kumar Sharma, R/o. Salhoter Challas, Tehsil Haveli, District Poonch.

...Applicants

(Mr. Rahil Raja, Advocate)

Versus

1. State of Jammu and Kashmir, through Commissioner-cum-Secretary to Government, Home Department, J&K Government, Civil Secretariat, Jammu.
2. Director General of Police, J&K, Police Headquarters J&K, Jammu.
3. Inspector General of Police, Jammu Zone, Zonal Police Headquarters, Jammu.
4. Senior Superintendent of Police, Jammu.
5. Superintendent of Police (Hqrs.), Jammu.

...Respondents

(Mr. Amit Gupta, Additional Advocate General)



OR D E R (ORAL)

Hon'ble Mr. Rakesh Sagar Jain, Member (A):

Learned counsel for the applicants submit that the applicants would like to withdraw the T.A. Accordingly, the T.A. is dismissed as withdrawn. No costs.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

Manish/-